(c) As the scheme of awarding 'grades' is presently proposed to be introduced in class X only, the question of its coming into conflict with the scheme of cut-off marks in class XII for the purpose of admissions into IITs, does not arise.

New evaluation criteria for Class X

2523. SHRI TIRUCHI SIVA:
SHRI SANTOSH BAGRODIA:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether CBSE has notified the new evaluation criteria for Class X;

(b) if so, the details thereof;

(c) whether it is also a fact that given skewed teacher and student ratio for private and Government schools in remote and smaller towns it would be difficult to conduct sustained continuous evaluation; and

(d) if so, the steps being taken to overcome the constrained teacher-student ratio to ensure success of the new system?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes Sir.

The Central Board of Secondary Education (CBSE) has strengthened the Continuous and Comprehensive Evaluation System for Class IX from the academic session 2009-10. It has also decided to introduce grading system from the class X Board examination, 2010.

(c) and (d) CBSE Affiliation Bye-Laws, prescribes 1.5 teacher per section to teach various subjects in its affiliated schools. CBSE has arranged for training of Principals and teachers of its affiliated schools from October, 2009 in the methods of continuous and comprehensive evaluation.

National board of sanskrit secondary education

2524. SHRI BALAVANT *ALIAS* BAL APTE:
SHRI RUDRA NARAYAN PANY:
SHRI ANIL MADHAV DAVE:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government had constituted a committee to discuss the matter of establishing National Board of Sanskrit Secondary Education (NBSSE);

(b) if so, who were the members, how many meetings took place, the outcome and the recommendations, thereof;

(c) whether Government has acted upon the recommendations;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and